

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:921
ANSWERED ON:13.07.2004
DISPLACED KASHMIRI FAMILIES
Chouhan Shri Shivraj Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of the Kashmiri families displaced due to terrorism and unrest in J&K as on date;
- (b) the number of Kashmiri Pandit families living in camps in Jammu and Kashmir and outside the State;
- (c) the steps taken by the Government for creating safe environment for their return to their homes; and
- (d) the number of families returned to their homes so far and the percentage they constitute vis-à-vis the total number of the displaced families?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO.921 DUE FOR ANSWER ON 13.7.2004

(a): As per available information, 56380 Kashmiri Migrants families are temporarily staying in different parts of the Country due to terrorism/disturbances in Kashmir Valley. Out of this, majority of Kashmiri Migrant families are staying in Jammu (34644 families) and Delhi (19338 families).

(b): 4778 families in Jammu and 237 families in Delhi are staying in camps.

(c): In order to enable safe and honourable return of migrants to their native places in the Valley, the State Government of J&K have constituted an Apex level Committee under the Chairmanship of Revenue, Relief and Rehabilitation Minister to look into all aspects of this problem and suggest solutions. The State Government have also constituted a Core Group of Senior Officers to give focused attention to the problems of Kashmiri Migrants and their return to the Valley.

As indicated by the State Government, they have identified the shrines in Mattan and Kheer Bhavani where the Kashmiri Migrants displaced from these places could be settled temporarily by developing two model clusters containing temporary shelters for Kashmiri Migrants, till such time they can repair their existing residential houses. Ministry of Finance has provided a grant of Rs.10.00 crores to the State Government for the reconstructions/renovation of houses and shrines at Kheer Bhavani and Mattan.

As proposed by the State Government, the Central Government has also approved the construction of 200 flats consisting of two bedrooms, lobby, kitchen and toilet/bathroom at Budgam on an experimental basis for rehabilitation of kashmiri Migrants at an expenditure of Rs.20.00 crores.

(d): According to available reports, no Kashmiri Migrant family has returned to their homes so far.